

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Occupation of Reserved Seats of Mail Express Trains by Daily Commuters from Delhi/New Delhi

1559. SHRI VISHNU MODI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some complaints have been received from certain Members of Parliament that the daily commuters occupy the reserved seats in the reserved bogies of mail express trains running from Delhi and New Delhi Railway stations;

(b) if so, whether Government have taken any concrete action in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVARO SCINDIA): (a) Yes, Sir.

(b) and (c) Reserved Coaches are manned by TIEs and Coach Attendants who have instructions to prevent entry of unauthorised passengers. Frequent surprise checks are made by Ticket Checking staff with magisterial and police support and persons found travelling unauthorisedly are penalised according to Law. Monthly suburban tickets have also been made invalid for travel by reserved coaches.

(d) Does not arise.

Hetami Hydro Electric Dam Project at Abu Parvat Road

1560. SHRI VISHNU MODI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government have prepared a Scheme for Hetami Hydro-electric Dam Project at Abu Parvat Road in Rajasthan;

(b) if so, the details in this regard;

(c) whether Government have chalked out any outlines of this scheme with a view to implement it;

(d) if so, time by which it is likely to be implemented; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (e) Project report of this Scheme, known as Mount Abu multipurpose project, was received in Central Electricity Authority in September, 1983. The scheme envisages installation of 2x5 MW Units for power generation, yearly irrigation potential of 1813 hectares, tourism and fisheries developments. Being a multipurpose project, this scheme would have to be cleared by Technical Advisory Committee of the Planning Commission, before the power portion can be considered for clearance by Central Electricity Authority, and is under scrutiny. The scheme can be implemented after its technical viability is established and after investment sanction of the Planning Commission.

[English]

Floating Dry Dock Repair Complex at Madras Port

1561. SHRI S. JAIPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a recommendation was made by the Consultants for establishment of a Floating Dry Dock Repair Complex at Madras Port;

(b) whether it is also a fact that a decision on the offers received in this regard has not been taken for the last two years; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) Yes, Sir.